

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TIBA/2/2021

NAME OF THE PETITIONER : G.Suresh & 3 Ors

NAME OF THE RESPONDENT(S) : Sri Sapthagiri Paper Mills Ltd

UNDER SECTION : Sec 433(e)(f) of CA, 1956

ORDER

Ld. Counsel Mr.A.Vikas for the Petitioner. None for the Respondent.

Ld. Counsel for the Petitioner sought short accommodation to argue. Allowed.

In this case the Petitioner stated that there has been certain developments with regard to the transaction of the property held by the company and sought permission to file additional typeset of documents.

Petitioner is permitted to file the same within 3 weeks.

List the matter for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)